

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PINCON SPIRIT LIMITED**

1.	Name of Corporate Debtor	PINCON SPIRIT LIMITED
2.	Date of Incorporation of Corporate Debtor	29/06/1978
3.	Authority under which Corporate Debtor is Incorporated/ Registered	Registrar of Companies- Kolkata
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	L67120WB1978PLC031561
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	"WELLESLEY HOUSE" 7, RED CROSS PLACE, 3RD FLOOR KOLKATA WB 700001 IN
6.	Date of closure of Insolvency Resolution Process	14.04.2019(completion of 270 days) 30.09.2019 (date of NCLT Order for Liquidation)
7.	Liquidation commencement date of Corporate Debtor	30.09.2019 (date of passing of liquidation order) 04.10.2019 (date of receipt of NCLT Order)
8.	Name, Address, Email Address, Telephone number and the registration number of the Liquidator	Binay Kumar Singhania BKS & Co, Diamond Heritage 16 Strand Road, Unit-519, 5th Floor Kolkata, West Bengal-700001 EMAIL- binay1@yahoo.com Phone No. 033-66077689/90 Correspondence Address: AAA INSOLVENCY PROFESSIONALS LLP, Kolkata Office- Mousumi Co. Op. Housing Society, 15B, Ballygunge Circular Road, Kolkata- 700019 pinconspirit@aaainsolvency.com Registration No. : IBBI/IPA-001/IP- P00041/2017-18/10102
9.	Last date for submission of Claims	30.10.2019



Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench at Kolkata has ordered the commencement of liquidation of the Pincon Spirit Limited on 30th September, 2019 under section 33 of the Insolvency & Bankruptcy Code, 2016.

The stakeholders of Pincon Spirit Limited are hereby called upon to submit a proof of their claims, on or before 30th October, 2019 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

B. Singhania

BINAY KUMAR SINGHANIA

Insolvency Professional

AAA Insolvency Professionals LLP

Registration No.: **IBBI/PA-001/IP-P00041/2017-18/10102**

Date: 04/10/2019

Place: Kolkata

